3799

1087. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government helps retired high officials in Defence services to enable them to secure civilian jobs after retirement;
- (b) what is the approximate number of officers below the age of 48 years who retire I from the Defence services per year; and
- (c) what percentage of them are able i to secure civilian jobs?

THE MINISTER OF DEFENCE (SARDAR. SW ARAN SINGH): (a)!

- (b) The minimum age of compulsory etirement for Regular Service officers is j 48 vears. Officers do not, therefore, have { to retire before attaining that age except in j abnormal cases, such as disciplinary cases ' or cases where the officers themselves [request for permission to retire prematurely. Omitting such abnormal cases, the number! of retirements before attaining the age of 48 years is nil.
 - (c) Does not arise.

PAKISTAN'S DECLARATION OF PARTS OF MIZO HILL AS PAKISTANI AREA

1088. SHRI JAGAT NARAIN:Will the PRIME MINISTER be pleased to state: I

- (a) whether it is a fact that the Government of Pakistan have, through a Gazette notification, declared parts of the Mizo Hill as Pakistani area;
- (b) if so, what is the area which is under occupation by Pakistan; ana
- (c) whether Government have taken steps to get this area vacated by Pakistan and if so, with what results?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) The Government of India are not aware of any such notification.

(b) and (c) Do not arise.

[Transferred to ihe20th December, 1968.]

EXPENDITURE ON TX PROGRAMME IN Delhi

1090. SHRI JAGAT NARAIN: Will the INFORMATION Minister of BROADCASTING be pleased to state:

to Questions

- (a) the average expenditure incurred, per mensem, by Government in the Television Programme at Delhi; and
- (b) the total number of television sets so far licensed in Delhi and the income derived therefrom?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Rs. 2,36,075 per month.

(b) The total number of TV sets licensed in Delhi up to 30-9-1968 was 7,179 and the income derived therefrom, by way of licence fee, from 1-1-1968 to 30-9-1968, was Rs. 1,79,238.50.

FRANCE'S HYDROGEN BOMB EXPLOSIONS

1091. DR. (MRS.) MANGLADEVI TALWAR: Will the PRIME MINISTER be pleased to state:

- (a) whether France has carried out consecutive Hydrogen Bomb Explosions on 8th September, 1968; and
- (b) if so, the reactio of Government of India thereto?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) The reaction of the Government is one of concern and regret.

PROBLEMS OF FILM INDUSTRY

1092. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of INFOR MATION AND BROADCASTING be pleased to state:

- (a) whether Government propose to set up a Committee of experts to study the problems of the film industry with a view to finding a long term solution; and
- (b) if so, the terms of reference and personnel of the Committee and when the Committee will be set up?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) and (b) Government have already set up a Committee of Members of Parliament and Experts known as Enquiry Committee on Film Censorship under the Chairmanship of Shri Justice G. D. Khosla. The members of the Committee are:

> 1. Shri Lokanath Misra, M. P» (Rajya Sabha).